## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:730 ANSWERED ON:29.07.2010 CONSTRUCTION OF HELIPADS Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

## Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the helipads are being set up in the country by violating the noise pollution norms;

(b) if so, the number of such helipads set up so far;

(c) the response of the Government thereon; and

(d) the steps taken by the Government to adhere the noise pollution norms while granting permission for setting up public as well private helipad in the country?

## Answer

## MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): No, Madam.

(b) and (c): Do not arise.

(d): It has been intimated by Ministry of Environment & Forests that helicopter is not a `sound producing instrument` as envisaged in Rule 3 and 5 of the Noise Pollution (Regulation and Control) Rules, 2000.